

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-316**  
IB-131/ND/2020

**IN THE MATTER OF:**

Manish Gupta

**Vs**

Vdoit4u Event Management Pvt Ltd

...Applicant

...Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 12.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Kailash

For the Respondent : Adv. Shivam

**ORDER**

Ld. Counsel for the petitioner appeared and submitted that he has filed the rejoinder. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. Since the pleadings are complete, list the matter for final hearing on 25.03.2020.

SD/-

**(K.K. VOHRA)**  
**MEMBER (T)**

SD/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Rakhi)